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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 207/15	TP 158/16	Clari- Fication	621A	Omega Hospitals P. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

9449811210

REPRESENTATION TO WHOM

SIGNATURE

for Omega Hospitals Pvt. Ltd.  
Mangaluru

SATISH SATHY

SPT Leg Ashok K. Ratakonda

PCS for Petitioner Company is present. He has represented the counsel for the petitioner. He requested the matter may be adjourned to 30<sup>th</sup> of this month.

On his request, the matter is adjourned to 30.06.2017.

MEMBER (J)

MEMBER (T)